

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No. 46/HCS

Dated: 08.10.2021

**NOTIFICATION**

In continuation to Notification No. 41/HCS dated 10.09.2019, the Hon'ble High Court is pleased to extend the term of appointment of the following Advocates as Oath Commissioners for West Sikkim for a term of 02 (two) years from the date of issuance of this Notification, to administer oath on affidavits under the provisions of Section 139 of the Code of Civil Procedure, 1908, Section 297 of the Code of Criminal Procedure, 1973 and Section 3 (2) of the Oaths Act, 1969:

1. Ms. Rekha Subba
2. Mr. Bikalp Karki
3. Ms. Aita Hangma Limboo
4. Ms. Aita Rani Subba
5. Ms. Sashi Pradhan
6. Mr. Sonam Jigmee Bhutia
7. Mr. Karma Bhutia
8. Mr. Sanjay Gurung
9. Ms. Karma Dechen Bhutia and
10. Mr. Pujan Kharka

The Oath Commissioner shall act in accordance with Rule 9, 10, 11, 12 and 16 of "The Sikkim Oath Commissioners (Appointment & Control) Rules, 2008." The remuneration for attestation of affidavit is as follows: -

- (a) Attestation at the Court Premises: ₹ 100/- per affidavit.
- (b) Attestation in the residence of deponent: ₹ 200/- per affidavit.

By Order,

*Sd/-*  
**REGISTRAR GENERAL**

**Memo No. 8 (35) Confdl/HCS/5354-5387**

**Dated: 08.10.2021**

**Copy to:-**

1. Chief Secretary, Government of Sikkim, Gangtok.
2. Advocate General, Government of Sikkim, Gangtok.
3. Additional Advocate General, Government of Sikkim, Gangtok.
4. District & Sessions Judge, West Sikkim at Gyalshing.
5. District & Sessions Judge, North Sikkim at Mangan.
6. District & Sessions Judge, East Sikkim at Gangtok
7. District & Sessions Judge, South Sikkim at Namchi.
8. Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok.
9. District & Sessions Judge (Spl. Div.-I) and (Spl. Div -II) I/C at Gangtok.
10. Member Secretary, Sikkim State Legal Services Authority, Government of Sikkim, Gangtok.
11. Director, Sikkim Judicial Academy, Gangtok.
12. Additional Director, Sikkim Judicial Academy, Gangtok.
13. Chief Judicial Magistrate-cum- Civil Judge, East Sikkim at Gangtok
14. Chief Judicial Magistrate-cum- Civil Judge, West Sikkim at Gyalshing.
15. Chief Judicial Magistrate-cum- Civil Judge, South Sikkim at Namchi.
16. Chief Judicial Magistrate-cum- Civil Judge, North Sikkim I/C at Mangan
17. Sr. Civil Judge-cum- Judicial Magistrate, North Sikkim at Mangan and Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division I/C, North Sikkim.
18. Sr. Civil Judge-cum- Judicial Magistrate, South Sikkim at Namchi and Civil Judge- cum-Judicial Magistrate, Yangyang Sub-Division I/C, South Sikkim.
19. Civil Judge-cum- Judicial Magistrate, East Sikkim at Gangtok and Civil Judge-cum- Judicial Magistrate, Rangpo & Rongli Sub-Division I/C, East Sikkim.
20. Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division West Sikkim.
21. Civil Judge-cum- Judicial Magistrate, West Sikkim at Gyalshing.
22. Civil Judge-cum- Judicial Magistrate, Jorethang Sub-Division South Sikkim.
23. District Magistrate (North) at Mangan.
24. District Magistrate (South) at Namchi.
25. District Magistrate (East) at Gangtok.
26. District Magistrate (West) at Gyalshing.

27. Additional Secretary, Home Department, Government of Sikkim for printing in the Government Gazette.
28. General Secretary, Sikkim High Court Bar Association, Gangtok.
29. General Secretary, Bar Association of Sikkim (High Court & Subordinate Courts) Gangtok.
30. General Secretary, Namchi Bar Association.
31. P.A. to the Registrar General, High Court of Sikkim.
32. P.A. to the Registrar, High Court of Sikkim.
33. Computer Cell, High Court of Sikkim.
34. Notice Board.
35. File and
36. Guard file.

*08-10-2011*  
**REGISTRAR**